Tax No. - 0651-2481449 Fax No. - 0651 - 2481116

From:

Ram Sharma, Registrar (Administration), High Court of Jharkhand Ranchi.

File No. XXII(5)/1/2014-15-16-1	7-18/Apptt.
Letter No	/Apptt
Dated:	

To

The Vice Chancellor,
National Forensic Sciences University,
[Ministry of Home Affairs, Government of India],
Sector-9, Gandhinagar – 382007,
Gujarat.

Sub: - Regarding nomination for "All India Forensic Science Summit scheduled on 14th & 15th April, 2025 at Vigyan Bhawan, New Delhi.

Ref: - Your Letter bearing F. No. NFSU_DC/2447/Admn/2024-25 dated 21.03.2025.

Sir,

Apropos the letter on the subject referred above, I am directed to inform that the Court has been pleased to <u>nominate</u> the Judicial Officers from the State of Jharkhand for attending All India Forensic Science Summit (AIFSS) on 'The Role of Forensic Science in Effective Implementation of New Criminal Laws and Combating Terrorism' on 14th & 15th April, 2025 at Vigyan Bhawan, New Delhi in the following manner:-

Sl.	Name of	Designation	Contact details of Officer/nominee
No.	Officer/nominee		
1.	Mr. Ashok Kumar	Principal District &	Mobile No. 94313-57167
	No. 2	Sessions Judge, Deoghar	Email id :- ashokkumarpandey18@gmail.com
2.	Mr. Manoj Kumar	Principal District &	Mobile No. 94313-99773
	Singh	Sessions Judge, Latehar	Email id :- mksinghjudge02@gmail.com
3.	Mr. Anil Kumar	Principal District &	Mobile No. 94311-37115
	Mishra No. 1,	Sessions Judge, East	Email id :- anil.jjs@gmail.com
		Singhbhum at Jamshedpur	

This is for kind information and needful.

Memo No. 1504 /Apptt.

Yours Sincerely, Sd/- Ram Sharma Registrar (Admn.) Ranchi dated the

Copy forwarded to the Director, L.N.J.N. National Institute of Criminology and Forensic Science, NFSU, Delhi Campus, Sector-3, Outer Ring Road, Rohini, Delhi – 110085 / the Principal District & Sessions Judge, Deoghar, Latehar & East Singhbhum at Jamshedpur with necessary permission to attend the aforesaid programme along with copy of the aforesaid letter for information & needful / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi for information and needful / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website.

28.3.25

Registrar (Admn.)